

**NATIONAL COMPANY LAW TRIBUNAL**  
**NEW DELHI BENCH**

**C. A. No. 30 (ND)2017 in C.P. of 124(ND)2016**

**PRESENT: SMT. INA MALHOTRA**  
**Hon'ble Member (J)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NEW DELHI  
BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 17.08.2017**

**NAME OF THE COMPANY: Vinod S. Patel V/s. Unitech Ltd.**

**SECTION OF THE COMPANIES ACT: 73(4)**

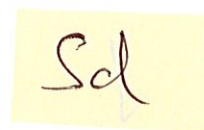
| <b>S.NO.</b> | <b>NAME</b> | <b>DESIGNATION</b> | <b>REPRESENTATION</b> | <b>SIGNATURE</b> |
|--------------|-------------|--------------------|-----------------------|------------------|
|--------------|-------------|--------------------|-----------------------|------------------|

**Present: Mr. Subodh S. Gupta**

**Order**

These are bunch of fresh petitions under Article 73(4) of the Companies Act, 2013.

Notice be issued to the Respondent returnable on 28<sup>th</sup> September, 2017. Dasti.



**(Ina Malhotra)**  
**Member (J)**